

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †3299
TO BE ANSWERED ON 15.03.2018**

Promotion of Sports amongst Divyang People

†3299. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government is aware that the information regarding the proposed national games for the divyang is not reaching to the divyang people;

(b) if so, the measures taken/being taken by the Government for disseminating such information amongst the divyang people well in time so as to enhance their participation;

(c) whether the divyang people are not able to get the right platform for various sports activities and if so, the reasons therefor; and

(d) the steps taken/being taken by the Government to address this issue?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
{COL. RAJYAVARDHAN RATHORE (RETD.)}**

(a) to (d) Promotion and development of sports among the divyang (differently abled) persons, including conducting various sports events for them, and dissemination of information among divyang athletes about such events, is primarily the responsibility of the concerned National Sports Federation (NSFs). This Ministry supplements the efforts of NSFs

by providing financial assistance for organizing national/international championships in India, training and participation in international events abroad, purchase of equipment, etc. For promotion of sports among differently abled athletes this Ministry has recognized three NSFs namely All India Sports Council of the Deaf, Special Olympics Bharat and Paralympic Committee of India. All these three NSFs have been placed in 'Priority' category so that they are eligible for maximum assistance under the 'Scheme of Assistance to NSFs'.

In addition to the above the Khelo India Scheme being implemented by this Ministry, inter-alia, includes a vertical 'Promotion of Sports among persons with disabilities' in order to provide more avenues for promotion of sports among persons with disabilities. Salient features of this vertical are given at Annexure – I.

Further, the Sports Authority of India (SAI), an autonomous body under the aegis of Ministry of Youth Affairs & Sports, has established an exclusive SAI Training Centre at SAI Regional Centre, Gandhinagar (Gujarat) in the discipline of Athletics, Swimming & Power Lifting, for promotion of sports amongst the divyang sportspersons. Requisite upgradation of sports infrastructure to meet the requirement of sports training for para athletes has also been done in the Centre.

Presently 13 Divyang (Para Athletes) are being trained at SAI Training Centre (STC) (Para) Gandhinagar during 2017-2018.

Many of the sports facilities being created by SAI have been constructed keeping in mind the needs of persons with disabilities, with disabled friendly ramps, accessible toilets, etc.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO. †3299 FOR 15.03.2018 ASKED BY SHRI KRUPAL BALAJI TUMANE, MP, REGARDING PROMOTION OF SPORTS AMONGST DIVYANG PEOPLE

Annexure – I

Relevant provision of the vertical ‘Promotion of sports among persons with disabilities’

Financial assistance will be provided to States/UTs and SAI for creation of specialist sports infrastructure for persons with disabilities. Funds required for making stadia disabled friendly / barrier free will be accessed from Scheme for Implementation of Persons with Disabilities Act (SIPDA) of Department of Empowerment of Persons with Disabilities. The funds provided under this head will be used for classification of players, equipment, training and preparation of teams for Paralympic Games and disciplines and competitions.
